

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 725  
TO BE ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2024**

**UNEMPLOYMENT RATE IN THE COUNTRY**

**725. SHRI AKHILESH PRASAD SINGH:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) year-wise details regarding the unemployment rate during the last five years;**
- (b) year-wise details regarding labour participation rate by region and gender during the last five years;**
- (c) whether Government has taken any steps to reduce the problems of poor work contracts, adhoc, contractualisation and de-unionisation in work force that has degraded the quality of secure jobs; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (d): The data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS) which is conducted by the Ministry of Statistics & Programme Implementation (MoSPI) since 2017-18. The survey period is July to June every year.**

**As per the latest available Annual PLFS Reports, the estimated Unemployment Rate (UR) on usual status for persons of age 15 years and above during the years 2018-19 to 2022-23 are as follows:**

<b>Years</b>	<b>UR (in %)</b>
<b>2018-19</b>	<b>5.8</b>
<b>2019-20</b>	<b>4.8</b>
<b>2020-21</b>	<b>4.2</b>
<b>2021-22</b>	<b>4.1</b>
<b>2022-23</b>	<b>3.2</b>

**Source: PLFS, MoSPI**

**The data indicates that the unemployment rate in the country has declining trend over the years.**

**The State/UT-wise and gender-wise estimated Labour Force Participation Rate (LFPR) on usual status for persons of age 15 years & above during 2018-19 to 2022-23 is at Annexure.**

**The services of contract workers inter-alia are governed by the various acts enforced in the central sphere, viz., Contract Labour (Regulation & Abolition) Act 1970, The Payment of Wages Act 1936, The Minimum Wages (Mines) Act 1955, The Inter-State Migrants Workers Act 1979, The Payment of Bonus Act, 1965, The Equal Remuneration Act 1976, The Building and other Constructions Workers Act 1996.**

**Additionally, the Government has inter-alia introduced several initiatives including introduction of Samadhan Portal for registration of grievances online for statutory disposal.**

**\*\*\***

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No. 725 due for reply on 08.02.2024

State/UT-wise Labour Force Participation Rate (LFPR) on usual status for persons of age 15 years and above during 2018-19 to 2020-21

S. No.	States/UTs	2018-19			2019-20			2020-21		
		Male	Female	Total	Male	Female	Persons	Male	Female	Persons
1	Andhra Pradesh	76.2	40.3	57.8	78.1	39.2	58.2	77.6	45.1	61.1
2	Arunachal Pradesh	66.2	17.1	44.3	68.8	22.9	47.5	73.0	27.6	51.4
3	Assam	77.6	12.7	46.5	77.0	16.4	46.9	79.2	24.6	52.7
4	Bihar	73.1	4.3	40.4	73.0	9.5	41.8	71.0	10.7	41.9
5	Chhattisgarh	76.7	48.4	62.7	82.3	53.1	67.6	76.2	53.9	65.2
6	Delhi	75.2	17.8	49.7	73.5	16.1	47.3	72.3	13.8	45.6
7	Goa	72.4	29.9	50.3	75.7	28.2	51.5	68.7	27.3	48.5
8	Gujarat	79.3	21.5	51.3	79.4	31.1	55.9	78.4	33.1	56.3
9	Haryana	74.4	15.3	46.2	73.7	15.7	45.8	72.4	19.1	46.9
10	Himachal Pradesh	75.8	59.2	67.4	82.0	65.0	73.2	81.7	62.6	71.9
11	Jharkhand	76.4	20.7	47.4	76.9	35.7	55.9	78.9	43.9	61.6
12	Karnataka	76.5	24.9	51.2	77.4	33.8	55.5	78.4	35.9	56.9
13	Kerala	71.2	30.6	49.3	71.7	31.9	50.3	72.2	33.2	51.3
14	Madhya Pradesh	78.8	27.9	54.2	80.0	37.7	59.4	81.4	40.5	61.4
15	Maharashtra	73.8	31.6	53.3	75.6	38.7	57.5	75.4	36.0	56.0
16	Manipur	72.0	26.3	48.9	70.9	29.9	50.3	65.4	21.4	43.4
17	Meghalaya	76.2	51.2	63.5	75.3	45.7	60.2	75.4	51.6	63.1
18	Mizoram	68.7	29.2	49.0	69.8	37.0	53.8	70.3	41.7	56.5
19	Nagaland	69.1	22.7	46.1	76.0	43.0	60.3	74.1	47.6	61.3
20	Odisha	79.0	24.4	51.2	78.3	33.1	55.3	80.1	33.2	56.5
21	Punjab	73.9	19.1	47.7	77.2	23.7	51.6	77.2	23.1	50.4
22	Rajasthan	74.5	31.4	53.0	76.2	38.6	57.6	75.7	39.9	58.1
23	Sikkim	73.9	50.3	63.0	79.8	59.4	70.4	82.5	61.1	72.1
24	Tamil Nadu	74.8	37.0	55.1	77.9	40.2	58.4	78.5	43.0	60.0
25	Telangana	72.4	38.3	55.1	75.7	44.3	59.9	76.0	45.4	60.8
26	Tripura	75.6	16.6	46.6	78.1	24.2	51.2	80.6	30.8	55.6
27	Uttarakhand	71.7	19.4	45.4	74.6	31.8	53.4	72.5	31.5	52.3
28	Uttar Pradesh	73.1	13.6	43.2	76.0	17.7	47.1	77.3	22.6	50.1
29	West Bengal	81.1	22.2	51.6	80.0	24.0	52.1	81.7	28.7	54.9
30	Andaman & N. Island	81.2	31.2	56.7	75.9	35.9	57.0	80.9	46.1	64.0
31	Chandigarh	74.4	24.7	51.1	77.3	20.4	48.5	68.7	24.1	46.4
32	Dadra & Nagar Haveli	87.2	43.0	69.6	89.5	52.3	74.4	76.9	30.6	56.3
33	Daman & Diu	86.8	18.1	55.1	87.9	35.8	66.4			
34	Jammu & Kashmir	76.6	33.8	55.8	74.3	37.4	56.3	74.0	43.4	59.0
35	Ladakh	-	-	-	72.8	51.1	62.8	72.4	69.6	71.1
36	Lakshadweep	71.7	17.8	43.1	81.2	29.7	55.6	74.5	19.4	46.3
37	Puducherry	76.7	31.2	52.1	71.6	31.6	51.7	76.9	29.3	51.6
All India		75.5	24.5	50.2	76.8	30.0	53.5	77.0	32.5	54.9

Source: PLFS, MoSPI

**State/UT-wise Labour Force Participation Rate (LFPR) on usual status for persons of age 15 years and above during 2021-22 to 2022-23**

S. No.	States/UTs	2021-22			2022-23		
		Male	Female	Persons	Male	Female	Persons
1	Andhra Pradesh	78.2	43.3	60.4	77.2	45.8	61.1
2	Arunachal Pradesh	69.5	31.2	51.1	77.2	58.7	68.2
3	Assam	79.5	28.2	54.2	90.1	20.3	55.4
4	Bihar	72.2	10.2	41.8	74.6	22.4	48.9
5	Chhattisgarh	81.9	51.6	66.5	83.5	59.8	71.8
6	Delhi	72.6	12.2	44.6	74.4	14.8	46.7
7	Goa	73.6	20.7	47.3	72.4	28.1	50.0
8	Gujarat	79.9	34.4	58.0	82.0	42.3	62.6
9	Haryana	71.4	19.1	46.7	72.9	20.7	47.9
10	Himachal Pradesh	82.7	66.1	74.2	83.1	71.4	77.1
11	Jharkhand	79.3	45.2	61.9	78.6	45.8	61.9
12	Karnataka	77.2	31.8	54.7	75.4	38.1	57.0
13	Kerala	73.4	37.0	54.0	73.7	37.5	54.3
14	Madhya Pradesh	81.9	41.0	62.0	83.4	44.3	64.5
15	Maharashtra	76.4	38.4	57.9	77.4	40.7	59.4
16	Manipur	65.5	23.4	44.7	70.6	31.3	51.1
17	Meghalaya	74.4	50.2	62.1	79.6	60.9	70.0
18	Mizoram	67.4	34.7	51.6	67.2	45.1	56.4
19	Nagaland	75.8	51.5	64.2	79.3	65.2	72.5
20	Odisha	78.9	32.9	55.8	78.1	44.7	61.3
21	Punjab	77.2	24.0	51.8	78.3	27.6	53.5
22	Rajasthan	74.6	40.0	57.4	74.8	47.9	61.5
23	Sikkim	83.5	57.8	71.0	82.1	68.6	75.7
24	Tamil Nadu	77.5	40.7	58.6	74.5	40.5	57.1
25	Telangana	76.6	44.7	60.7	75.6	44.8	60.3
26	Tripura	76.7	26.7	52.2	74.9	35.2	55.1
27	Uttarakhand	71.7	33.1	52.8	73.5	38.7	56.0
28	Uttar Pradesh	77.0	26.3	51.6	79.3	31.2	55.2
29	West Bengal	80.7	27.9	54.6	80.8	33.8	57.3
30	Andaman & N. Island	82.0	45.7	64.1	82.4	49.6	66.5
31	Chandigarh	70.4	16.8	45.1	72.3	21.4	47.5
32	Dadra & Nagar Haveli	88.5	43.0	69.4	89.2	37.6	66.6
33	Daman & Diu						
34	Jammu & Kashmir	77.1	44.9	61.5	76.5	50.2	63.5
35	Ladakh	73.6	46.5	60.1	62.2	59.1	60.7
36	Lakshadweep	73.2	16.8	44.9	69.2	17.3	39.9
37	Puducherry	74.3	35.7	54.4	74.8	33.6	52.5
<b>All India</b>		<b>77.2</b>	<b>32.8</b>	<b>55.2</b>	<b>78.5</b>	<b>37.0</b>	<b>57.9</b>

*Source: PLFS, MoSPI*